

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-81/2007/10605/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Addl. District & Sessions Judge cum
I/C District & Sessions Judge,
Dibrugarh.

Dated Guwahati the 17th November, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJD/5031/2022 dtd. 15.11.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 17.11.2022 till the morning of 20.11.2022**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-81/2007/10606/A dated , 17-11-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE) *Rau*